

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :17/04/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTION- COURTCODE-MENTION1704-AT11A.M.-11.05 A.M</u>				
<u>373-ADMISSION-COURTCODE-FRONTRUNNINGWTM-AT11.05AM</u>				
1	SEBI Appeal	355/2023	KETAN BHARAT PAREKH Vs. SEBI	Shah and Ramaiya
<u>235-ADMISSION-COURTCODE-EXDONAO-AT1.07AM</u>				
	Misc. Application	383/2023	Mr. Henal Patel and Ors.-Delay Vs. SEBI	Akansha Jain Practicing Company Secretary
(Main Matter Number :SEBI Appeal/0000356/2023)				
2	SEBI Appeal	356/2023	Mr. Henal Patel and Ors. Vs. SEBI	Akansha Jain Practicing Company Secretary
Sub Matter : Misc. Application/0000383/2023				
<u>304-ADMISSION-COURTCODE-LISTINGFEES-AT11.10AM</u>				
	Misc. Application	386/2023	HYBRID FINANCIAL SERVICES LIMITED-DELAY Vs. BSE LIMITED and ORS	Rajan Pillai Advocate
(Main Matter Number :SEBI Appeal/0000357/2023)				
	Misc. Application	387/2023	HYBRID FINANCIAL SERVICES LIMITED-EXEMPTION Vs. BSE LIMITED and ORS	Rajan Pillai Advocate
(Main Matter Number :SEBI Appeal/0000357/2023)				
3	SEBI Appeal	357/2023	HYBRID FINANCIAL SERVICES LIMITED Vs. BSE LIMITED and ORS	Rajan Pillai Advocate
Sub Matter : Misc. Application/0000386/2023				
Sub Matter : Misc. Application/0000387/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>249-ADMDISPOSAL-COURTCODE-FORBEARANCE-AT11.12AM</u>				
4	IRDA Appeal	8/2020	Future Generali Life Insurance Vs. IRDAI	Somasekhar Sundaresan, Advocate-i/bKhaitan and co. Kevic Setalvad, Senior Advocate- i/b K.AsharandCo.
Sub Matter :		IRDA-MISCAPPLICATION/0000013/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000014/2021		
	IRDA-MISCAPPLIC ATION	13/2020	Future Generali Life Insurance Co. Ltd. Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				
	IRDA-MISCAPPLIC ATION	14/2021	Future Generali India Life Insurance Company Ltd Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				
<u>206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT-1115AM</u>				
15	SEBI Appeal	339/2020	Shivris Resources Pvt. Ltd. Vs. SEBI AND Abg Shiyard	Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate
Sub Matter :		Misc. Application/0001583/2022		
	Misc. Application	1583/2022	Shivris Resources Private Limited and Ors. Vs. SEBI and Anr.	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000339/2020)				
<u>431-ADMDISPOSAL-COURTCODE-CASHFO-AT11.25AM.</u>				
6	SEBI Appeal	87/2021	Reliance Industries Limited Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	88/2021	Mukesh D. Ambani Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. ASHAR AND CO.
	SEBI Appeal	89/2021	Navi Mumbai SEZ Pvt. Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.
	SEBI Appeal	90/2021	Mumbai SEZ Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.

294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES-AT11.30AM

7	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000618/2021				
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000619/2021				
21	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : Misc. Application/0000621/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
23	SEBI Appeal	620/2022	MOHD SALIM KHAN AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000809/2022				
Sub Matter(Disposed) : Misc. Application/0001274/2022				
Sub Matter(Disposed) : Misc. Application/0001313/2022				
Sub Matter(Disposed) : Misc. Application/0001593/2022				

95-DISPOSAL-COURTCODE-DISCLOSURESCRA-AT-11.35AM.

8	SEBI Appeal	112/2021	Helios and Matheson Information Technology Ltd. Vs. SEBI	Mr. Nithyaesh, Advocate Vidhii Partners
Sub Matter(Disposed) : Misc. Application/0001275/2022				

537-DISP-CODE-SAHARADEEMEDPUBLICISSUE-AT11.40AM

Misc. Application	301/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL RE.-DELAY Vs. SEBI	Ms.Nidhi Shah, Advocate	
(Main Matter Number :SEBI Appeal/0000601/2021)				
9	SEBI Appeal	601/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL REPRESENTA Vs. SEBI	Ms.Nidhi Shah, Advocate
Sub Matter : Misc. Application/0000301/2021				

812-DISPOSAL-COURTCODE-NONCOMPLIANCE-AT11.45AM

10	SEBI Appeal	236/2022	Mr. Ashok Rajani Promoter of Seya Industries Ltd. Vs. NSEIL	Alliance Law
Sub Matter(Disposed) : Misc. Application/0000391/2022				
Sub Matter : Misc. Application/0000392/2022				
Sub Matter : Misc. Application/0000393/2022				
Misc. Application	392/2022	Mr. Ashok Rajani Promoter of Seya Ind.Ltd.-STAY Vs. NSEIL	Alliance Law	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000236/2022)				
	Misc. Application	393/2022	Mr. Ashok Rajani Promoter of Seya Ind.Ltd.-COD Vs. NSEIL	Alliance Law
(Main Matter Number :SEBI Appeal/0000236/2022)				
	SEBI Appeal	370/2022	Ashok Rajani, Promoter of Seya Industries Ltd. Vs. NSEIL	ALLIANCE LAW
Sub Matter(Disposed) : Misc. Application/0000649/2022				
<u>892DISPOSAL-COURTCODE-HITKITWTM-AT 11.50A.M.</u>				
11	SEBI Appeal	308/2022	Hit Kit Global Solutions Ltd and Ors Vs. SEBI	Corporate Attorneys
Sub Matter(Disposed) : Misc. Application/0000449/2022				
Sub Matter(Disposed) : Misc. Application/0000620/2022				
Sub Matter : Misc. Application/0000806/2022				
	SEBI Appeal	402/2022	MR AMIT KHANDELWAL AND ORS. Vs. SEBI	Mulani and Co
Sub Matter : Misc. Application/0000555/2022				
	Misc. Application	555/2022	MR AMIT KHANDELWAL AND ORS.-DELAY Vs. SEBI	Mulani and Co
(Main Matter Number :SEBI Appeal/0000402/2022)				
	Misc. Application	806/2022	Hit Kit Global Solutions Ltd and Ors-DELAY Vs. SEBI	Corporate Pleaders
(Main Matter Number :SEBI Appeal/0000308/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>351-DISPOSAL-COURTCODE-INVESTMENTADVISER-AT11.55AM</u>				
12	SEBI Appeal	610/2022	PARSVNATH DEVELOPERS LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter :	Misc. Application/0001669/2022		
	Sub Matter :	Misc. Application/0000417/2023		
	Misc. Application	1669/2022	PARSVNATH DEVELOPERS LIMITED DELAY IN REPLY Vs. SEBI	MANSUKHLAL HIRALAL AND COMPANY
	(Main Matter Number :SEBI Appeal/0000610/2022)			
	Misc. Application	417/2023	PARSVNATH DEVELOPERS LIMITED-DELAY Vs. SEBI	MINDSPRIGHT LEGAL
	(Main Matter Number :SEBI Appeal/0000610/2022)			
<u>774DISPOSAL-CODE-GDRTRANSGENE-AT12NOON</u>				
12	SEBI Appeal	812/2022	TRANSGENE BIOTEK LTD. Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
	Sub Matter(Disposed) :	Misc. Application/0001173/2022		
	Sub Matter :	Misc. Application/0001723/2022		
	Sub Matter :	Misc. Application/0000184/2023		
	SEBI Appeal	813/2022	K.KOTESHWAR RAO Vs. SEBI	Adv. L. S. Shetty
	Sub Matter(Disposed) :	Misc. Application/0001174/2022		
	Sub Matter :	Misc. Application/0001724/2022		
	SEBI Appeal	814/2022	NARAYANA PENTYALA Vs. SEBI	Adv. L. S. Shetty
	Sub Matter(Disposed) :	Misc. Application/0001191/2022		
	Sub Matter(Disposed) :	Misc. Application/0001175/2022		
	Sub Matter :	Misc. Application/0001725/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1723/2022	TRANSGENE BIOTEK LTD.-AMENDMENT Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
(Main Matter Number :SEBI Appeal/0000812/2022)				
	Misc. Application	1724/2022	K. KOTESHWAR RAO-AMENDMENT Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
(Main Matter Number :SEBI Appeal/0000813/2022)				
	Misc. Application	1725/2022	NARAYAN MURTHY PENTYALA-AMENDMENT Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
(Main Matter Number :SEBI Appeal/0000814/2022)				
	Misc. Application	184/2023	SEBI-DELY IN REPLY Vs. TRANSGENE BIOTEK LTD.	K Ashar and Co Adv. L. S. Shetty, Partner - SMA
(Main Matter Number :SEBI Appeal/0000812/2022)				
<u>686-DISPOSAL-COURTCODE-GLOBALAO-AT12.05P.M.</u>				
13	SEBI Appeal	1022/2022	MANOJ CHHAGANLAL RATHOD HUF Vs. SEBI	APPELLANT IN PERSON
Sub Matter :		Misc. Application/0000299/2023		
	Misc. Application	299/2023	SEBI-DELAY IN REPLY Vs. Manoj Chhaganlal Rathod HUF	k.Ashar and co.
(Main Matter Number :SEBI Appeal/0001022/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>100PARTHEARD-CODE-REJECTEDCOMPLAINTS-AT12.15PM</u>				
14	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI AND ORS.	Mr. Janak Dwarkadas, Senior Advocate The LawPoint R-1 RegstreetLawAdvisors R-2 to R-32
Sub Matter :		Misc. Application/0000193/2021		
Sub Matter :		Misc. Application/0000194/2021		
48	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
Sub Matter :		Misc. Application/0001308/2021		
	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000709/2021)				
	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		
	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000710/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000711/2021)				